

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	E/1377/2011	Karthik Steel Industries	HYDERABAD-IV	Order-in-Appeal No. 18 & 19/2011 (H-IV) CE dated 07.02.2011
2	E/1453/2011	ECE INDUSTRIES LTD	HYDERABAD-II	Order-in-Appeal No. 02/2011 (H-II) CE dated 20.05.2011
3	ST/794/2012	SHANTHA BIOTECHNICS LTD	HYDERABAD-II	Order-in-Original No. 31/2011-Adj (ST) (Commr) dated 12.12.2011
4	ST/963/2012	DQ ENTERTAINMENT (INTERNATIONAL) LTD	HYDERABAD-II	Order-in-Original No.35/2011-Adj (ST) (Commr) dated 27.12.2011
5	ST/1157/2012	SHESHA SAI QUARTZITE (P) LTD	TIRUPATI	Order-in-Appeal No. 26/2012 (T) ST dated 12.03.2012
6	ST/1696/2012	SAI RAGHAVENDRA ESTATES	HYDERABAD-II	Order-in-Appeal No. 38/2012 (H-II) ST dated 30.03.2012
7	ST/1715/2012	SELECTION GRADE SECRETARY AGRICULTURAL MARKET COMMITTEE	TIRUPATI	Order-in-Appeal No. 24 & 25/2012 (T) ST dated 09.03.2012
8	ST/2542/2012	RAIN CEMENTS LTD SREEPURAM, KURNOOL DIST	TIRUPATI	Order-in-Appeal No. 39/2012 (T) ST dated 06.06.2012
9	ST/2601/2012	TGV PROJECTS & INVESTMENTS PVT LTD	HYDERABAD-IV	Order-in-Appeal No.40/2012 (T) ST dated 07.06.2012
10	ST/3144/2012	GANGA GOWRI TWIN THEATERS	TIRUPATI	Order-in-Appeal No. 10/2012 (T) (D) ST / 59/2012 (T) ST dated 16.08.2012
11	E/25042/2013	Ece Industries Ltd Transformer Division	HYDERABAD-II	Order-in-Appeal No.05/2012 (H-II) CE dated 27.08.2012
12	E/27259/2013	Rama Sections Private Limited	HYDERABAD-IV	Order-in-Appeal No.27/2013 (H-IV) CE dated 26.03.2013
13	ST/25339/2013	Mentor Graphics India Pvt Ltd	HYDERABAD-II	Order-in-Appeal No.196/2012 (H-II) ST dated 28.12.2012
14	ST/25481/2013	Sripad D & Co	HYDERABAD-I	Order-in-Original No.05/2012-ST-H-III-Adjn (Commnr)(TRF)

				dated 15.10.2012
15	ST/25831/2013	Marlin Infrastructure Pvt Ltd	HYDERABAD-SERVICE TAX	Order-in-Original No.32/2012-(Service Tax)-Commr dated 14.12.2012
16	ST/26918/2013	Kalyan Constructions	HYDERABAD-II	Order-in-Appeal No.43/2013 (H-II) S.Tax dated 28.02.2013
17	ST/27618/2013	Laxmi Chand	HYDERABAD-II	Order-in-Original No.15/2013-Adjn ST (Commr) dated 29.03.2013
18	E/21869/2014	Ramcharan Oil Industries	HYDERABAD-IV	Order-in-Appeal No.14/2014 (H-IV) CE dated 24.02.2014
19	E/21885/2014	Dulichand Industries	HYDERABAD-IV	Order-in-Appeal No.13/2014 (H-IV) CE dated 21.02.2014
20	E/21886/2014	Govardhan Industries	HYDERABAD-IV	Order-in-Appeal No.12/2014 (H-IV) CE dated 21.02.2014
21	E/21891/2014	Pawan Oil Industries	HYDERABAD-IV	Order-in-Appeal No.11/2014 (H-IV) CE dated 21.02.2014
22	ST/20940/2014	Chavva Pulla Reddy	TIRUPATI	Order-in-Original No.30/2013 (S.Tax) (Commr) dated 31.10.2013
23	ST/20942/2014	M Sudarshan Reddy	TIRUPATI	Order-in-Original No.29/2013 (S.Tax) (Commr) dated 31.10.2013
24	ST/23437/2014	Natco Pharma Ltd	HYDERABAD-II	Order-in-Original No.05/2014-(ST) dated 13.03.2014
25	ST/23569/2014	Reliance Builders	HYDERABAD-II	Order-in-Original No.01/2014-Adjn.(ST)-(TRF) ADC dated 28.02.2014
26	ST/20500/2015	P Venugopal Naidu	TIRUPATI	Order-in-Original No.49/2012 (S.Tax) Commr dated 30.1.2012
27	ST/20834/2015	Sai Security Services	HYDERABAD-I	Order-in-Appeal No.54/2014-15 (H-II) ST dated 06.01.2015
28	E/30855/2016	E C E Industries Ltd	HYDERABAD-II	Order-in-Appeal No.HYD-EXCUS-002-APP-009-16-17 CE dated 22.06.2016
29	E/30964/2016	Nahata Plastic Industries	HYDERABAD-II	Order-in-Appeal No.HYD-EXCUS-002-APP-0016-16-17 CE dated 03.08.2016

30	ST/30176/2016	Sri Gopikrishna Infrastructure P Ltd	HYDERABAD-I	Order-in-Original No. HYD-EXCUS-SVTAX-000- COM-21-15-16 dated 27.11.2015
31	ST/30186/2016	Sujana Towers Ltd	HYDERABAD- SERVICE TAX	Order-in-Original No.HYD-SVTAX-000- COM-23-15-16 dated 16.12.2015
32	ST/30303/2016	Kalawathi Bagayath	HYDERABAD-I	Order-in-Original No.HYD-SVTAX-000- COM-25-15-16 dated 23.12.2015
33	ST/30413/2016	Yashoda Health Care Services Pvt Ltd	HYDERABAD- SERVICE TAX	Order-in-Original No.HYD-EXCUS-002- COM-39-15-16 dated 30.12.2015
34	ST/30536/2016	The Commandant	TIRUPATI	Order-in-Appeal No.TTD- EXCUS-000-APP-045-15- 16 dated 30.10.2015
35	ST/30622/2016	Landmark Builders	HYDERABAD- SERVICE TAX	Order-in-Original No.HYD-EXCUS-001- COM-008-16-17 dated 29.04.2016
36	ST/30628/2016	M A R S Telecom Systems Pvt Ltd	HYDERABAD- SERVICE TAX	Order-in-Original No.HYD-SVTAX-000- COM-83-15-16 dated 30.03.2016
37	ST/30683/2016	Gland Pharma Limited	HYDERABAD-II	Order-in-Original No.HYD-EXCUS-002- COM-065-15-16 dated 31.03.2016
38	ST/30846/2016	Apalya Technologies Private Limited	HYDERABAD-I	Order-in-Original No.HYD-EXCUS-000- COM-012-16-17 dated 29.04.2016
39	ST/30873/2016	Gland Pharma Limited	HYDERABAD- SERVICE TAX	Order-in-Original No.HYD-SVTAX-000- COM-041-16-17 dated 12.07.2016
40	ST/30875/2016	Sri Parvatha Builders Pvt Ltd	HYDERABAD-I	Order-in-Original No.HYD-EXCUS-001- COM-025-16-17 dated 24.06.2016
41	ST/30904/2016	Kancherla Medical Services Private Limited	HYDERABAD-I	Order-in-Original No.89/2015 Adjn (St) (Commr) dated 30.03.2016
42	ST/31114/2016	Shantha Biotechnics Private Limited	HYDERABAD- SERVICE TAX	Order-in-Original No.HYD-EXCUS-002- COM-011-16-17 dated 29.08.2016
43	ST/31133/2016	S L R Infrastructure Pvt Ltd	HYDERABAD-I	Order-in-Original No.HYD-SVTAX-000- COM-89-16-17 dated 06.09.2016
44	ST/31173/2016	Kranthi Enterprises	HYDERABAD-II	Order-in-Original No.HYD-EXCUS-002- COM-017-16-17 dated 31.08.2016

**Appearance
For the Appellant**

Sl.No. 1-17, 22-28, 30-32 & 34-44 – None present
Sl.No. 18, 19, 20 & 21 – Shri D. Viswanathan, Advocate

Sl.No. 29 - Shri Vipin Kumar Nahate, Authorised Representative
Sl.No. 33 - Shri M V Sridhar, Advocate.

For the Respondent

Departmental Representatives:

Shri N. Bhanu Kiran, V.R. Pavan Kumar, A. Rangadham, A V L N Chary.

Coram: Hon'ble Dr. D.M. MISRA, MEMBER (JUDICIAL)
Hon'ble Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)

FINAL ORDER No. A/30263-30306/2020

Date of Hearing:22.01.2020
Date of Decision:22.01.2020

[ORDER PER: BENCH]

1. The department has filed in the above appeals, applications filed by the appellants under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and produced copies of the acknowledgements and discharge certificates.
2. Accordingly, in terms of Section 127(6) of the Finance (No.2) Act, 2019, the above appeals are deemed to have been withdrawn.
3. All these appeals are dismissed as withdrawn.

(Order dictated & pronounced in open court)

(Dr. D.M. MISRA)
MEMBER (JUDICIAL)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)